

Central Administrative Tribunal
Principal Bench: New Delhi

CP No.326/2015
IN
OA No.1407/2013

New Delhi this the 16th October, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

M.K.Gaur S/o Shri N.R. Sharma
R/o BA-8 h, DDA Flats, Munirka
Ph-1, New Delhi-110067. ...Petitioner.

(By Advocate: Ms.Priyanka Bhardwaj for Shri M.K.Bhardwaj)

VERSUS

1. Shri Najeeb Jung,
Lt. Governor,
Raj Niwas, 5 Sham Nath Marg,
Delhi-110054.
2. Shri K.K.Sharma,
Chief Secretary,
Govt. of NCT of Delhi,
I.P.Sachivalaya, New Delhi.
3. Sh.K.R.Meena,
Secretary cum Labour Commissioner,
Govt. of NCT of Delhi,
5 Sham Nath Marg, Delhi-110054. ...Respondents.

(By Advocate: None)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned counsel for the petitioner fairly submits that the order of this Tribunal as passed on 05.05.2014 in OA No.1407/2013 stands fully complied with and nothing survives in the C.P.

2. The C.P. is, therefore, dismissed. Notices issued earlier are discharged.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/